

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3629  
ANSWERED ON:19.08.2003  
REGIONAL OFFICE OF CAPART IN CHANDIGARH  
RATTAN LAL KATARIA

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

:

(a) whether the regional office of CAPART at Chandigarh has imposed ban on providing grants under the Rural Development Schemes in some districts of Haryana;

(b) if so, the details thereof and the reasons therefor; and

(c) the action taken or proposed to be taken by the Government in this matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U.V. KRISHNAM RAJU)

(a) & (b) On receipt of complaint regarding misappropriation of funds a comprehensive evaluation was conducted by CAPART of eight voluntary organisations based in Kurukshetra, Panipat, Jhajjar, Jind, Karnal and Kaithal districts of Haryana and further sanction of funds was stopped to these districts as a temporary measure to facilitate a thorough screening of these Voluntary Organizations. The ban from the districts has been lifted recently.

(c) Action taken in this matter by CAPART are -

(i) Eight defaulting organizations have been kept under the blacklist category,

(ii) District Collectors have been addressed in this matter. The requisite documents have been transferred to Regional Committee (RC), Chandigarh with the instructions to file FIR with the police and six FIRs have been filed against the defaulting organizations, and

(iii) The monitors involved in these cases have been removed from the panel.